



बीमा विनियामक और विकास प्राधिकरण
**INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY**

Ref: IRDA/ADMN/ORD/MISC/133/6/2012

11th June, 2012

Office Order

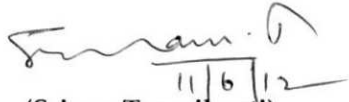
Sub: Designating Chief Public Information Officer under Right to Information Act, 2005 Ref: Office Order ref: ADMN/ORD/MISC/210/12/2010 dated Dec 16th, 2010 and Office order ref: IRDA/ADMN/ORD/MISC/128/6/2012 dated 02.04.2012.

In partial modification of the Office Orders cited above, the following officers are hereby appointed as Central Public Information Officers, in different departments of the Authority. They will discharge the functions as under:

Department	Name of CPIO	Functions
Actuarial	Mr. C. Srinivasa Kumar ,(DD)	Actuarial returns, appointed actuary system, file&use of life productes and other Actuarial matters
Brokers	Mr. Mahesh Agarwal(Sr.AD)	Brokers, TPA and web aggregators
Health	Mr. R Pardha Saradhi(AD)	File and use of products and other matters relating to Health Insurance
Accounts	Mr. Biswajit Samadar(AD)	Accounts of IRDA and internal Audit and other residual matters
F&I	Mr.Ammu Venkata Ramana (DD)	Accounts and investment of insurers and approval of appointment and remuneration of CEO's of insurers etc.
Non Life	Mr. Sridhar, AD	File and use of products, approval of branch offices, referrals and other matters relating to Non life insurance, Reinsurance and registration of new insurers.

This will be in addition to the respective officer's normal duties. This order comes into effect from 11th June 2012.

This issues with the approval of the Chairman.


11/6/12
(Sriram Taranikanti)
Financial Advisor

To

1. All officers concerned
2. IT Department to place in intranet